

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
	<p>27.02.2007</p> <p>OA No. 409/2006 with MA 46/2007</p> <p>Mr. V.D. Sharma, Proxy counsel for Mr. Ashok Gaur, Counsel for applicant. Mr. V.S. Gurjar, Counsel for respondents.</p> <p>Learned counsel for the applicant seeks permission to withdraw this OA stating that since Shri Deen Bandu Singh, respondent No. 4, has joined DRT, Ranchi and as such the grievance of the applicant has become infructuous. Hence the OA is dismissed as having withdrawn.</p> <p>MA No. 46/2007 filed by the applicant seeking permission to withdraw the OA is also disposed of accordingly.</p> <p><i>[Signature]</i> (P. SHUKLA) MEMBER (A)</p> <p><i>[Signature]</i> (M.K. GUPTA) MEMBER (J)</p> <p>AHQ</p> <p><i>Copies sent to no 161 & 162 Q</i></p>